

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2607/2015

New Delhi, this the 20th day of July, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Gurjit Singh Chatha
S/o Late Shri Gurbachan Singh Chatha
Aged about 53 years
Resident of R/o H.No5147, Gali No.114, B-Block,
Sant Nagar, (Burari), New Delhi-110084.
Presently working as Presonal Assistant in the
M/o Steel, Udyog Bhawan, New Delhi-11 001. Applicant

(By Advocate : Mr. M.S. Ramaligam)

Versus

1. Union of India
Through The Secretary
Department of Personnel and Training
North Block, New Delhi.
2. The Director
Institute of Secretariat Training and Management
Administrative Block
Old JNU Campus
OI of Palme Marg, New Delhi-1100 67 ... Respondents

(By Advocate : Mr. Ashok Kumar)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicant states that the main relief sought in this application granting MACP w.e.f. 01.07.2014 has

already been granted by the respondent No.1 and the order dated 05.01.2016 to this effect has been issued by the respondent. It is, therefore, prayed by the applicant that he wishes to withdraw the Original Application. Accordingly, the OA is dismissed as withdrawn, with a direction to the respondents to disburse the consequential benefits to the applicant within a period of one month from the date of receipt of a copy of this order.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member A)

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